

instructions to the extent these were in conflict with the judgment of the Supreme Court and directing that earlier assessments wherein relief had been given on the basis of the Board's directions should be rectified to the extent possible.

In view of various representations received by the Government, the entire question has been referred to Attorney General of India for advice.

Textile Export Quota

*76. SHRI ISHAQUE SAMBHALI: Will the Minister of COMMERCE be pleased to state:

(a) whether EEC in the recent meeting in New Delhi insisted on having sole authority for administering the Indian Textile export quota; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):
(a) No, Sir

(b) Question does not arise.

Anti-Smuggling Boats

77. SHRI NAWAL KISHORE SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether four more anti-smuggling boats had been commissioned for use at the Western Coast of India;

(b) if so, the main features of these boats and the names of the countries from where these had been purchased the amount spent on them;

(c) the extent of success achieved in arresting the smugglers so far as a result of commissioning of these boats;

(d) whether some boats have been deployed on the Eastern Coast of India where smuggling is also on full swing; and

(e) if so, the particulars thereof together with the success achieved by the anti-smuggling team recently appointed by Government of India for Eastern Coasts?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) In addition to the 2 Norwegian Boats commissioned in October, 1974 and the other confiscated craft in use for anti-smuggling operation in the West Coast, 4 more Norwegian crafts have been brought into use while 4 others are being fitted out and will be brought into use very shortly.

(b) The boats are 13.60 metres long and are fitted with diesel engines; they have very high speed and their manoeuvrability is very good. The boats have been acquired from Norway and the average cost per boat is approximately Rs. 145 lakhs.

(c) Although no smuggler has been arrested with the help of the four boats recently brought into use, they have been useful in the prevention of smuggling.

(d) and (e). The imported boats have not been deployed on the Eastern Coast, but there are 17 other boats of various types in use on this Coast for anti-smuggling work. No anti-smuggling team as referred to in the question has been appointed for the Eastern Coast.